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contribute and how many of the schemes they are able to put through during the year.

SHRI P. C. BHANJ DEO: May I know whether the schemes in category A have priority over the schemes in category B?

RAJKUMARI AMRIT KAUR: necessarily. Category A schemes, as I have said, were those which were included in the First Five Year Plan, and naturally they have got to be finished first, but category B schemes are also equally important.

SHRI P. C. BHANJ DEO: May I know which category of schemes is of more use for the health and longevity of the people?

RAJKUMARI AMRIT KAUR: have about 50 schemes and they all affect the health of the people in greater or less degree.

QUARTERS FOR THE EMPLOYEES OF THE CHITTARANJAN LOCOMOTIVE WORKS

*49. Shri M. VALIULLA BEHALF OF MOULANA M. FARUQI): Will the Minister for RAILWAYS be pleased to state the percentage of staff at the Chittaranjan Locomotive Works which is yet to be provided with quarters?

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. ALAGESAN): 24 per cent., as of the 6,111 staff at Chittaranjan Loco Works, 4,684 or 76 per cent. are provided with railway quarters.

SHRI M. VALIULLA: Does the position in Chittaranjan with regard to residential accommodation compare favourably with the position in other railway workshops?

SHRI O. V. ALAGESAN: We can claim with regard to Chittaranjan that all the staff who want quarters have been given quarters but we cannot make the same claim with regard to other workshops.

REPLACEMENT OF CHOWKIDARS BY POLICE-MEN IN THE CIVIL AVIATION DEPARTMENT

- PARVATHI *****45. SHRIMATI KRISHNAN (ON BEHALF OF SHRI J. V. K. VALLABHARAO): Will the Minister for Communications be pleased to state:
- (a) whether it is a fact that chowkidars in the Civil Aviation Department are going to be replaced by policemen;
- (b) if so, what is the reason for this action; and
- (c) whether all the chowkidars to be so replaced will be provided with alternative employment?

THE DEPUTY MINISTER FOR COM-MUNICATIONS (SHRI RAJ BAHADUR): (a), (b) and (c). The matter is still under consideration.

SHRI P. SUNDARAYYA: Is there any proposal to substitute policemen in the place of chowkidars and if so, may I know why that consideration was given at all?

SHRI RAJ BAHADUR: The reasons are obvious. It was for the better protection of property, for the better enforcement of the rules and regulations and for such other similar reasons that the proposal was taken into consideration.

WRITTEN ANSWERS TO QUESTIONS

BOOKING OF BETEL LEAVES

- *50. SHRI K. MADHAVA MENON: Will the Minister for RAILWAYS be pleased to state:
- (a) whether it is a fact that Tirur and Pantalayini stations on the Southern Railway are not booking big quantities of betel leaves to Bombay and Delhi:

(b) whether the booking of betel leaves from the above mentioned stations has gone down considerably in recent years; and if so, why;

Written Answers

- (c) what has been the annual income from the booking of betel leaves from the above two stations during the last four years;
- (d) whether it is a fact that the traders have started sending these leaves to Bombay and North India from Tirur and Pantalayini by road transport;
- (e) whether it is also a fact that three years ago the betel leaf parcels which used to take only 72 hours to reach Bombay from these stations are now taking 114 to 168 hours; and
- (f) whether Government have received any representations from betel leaf merchants regarding the delay; and if so, what steps are being taken in the matter?

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) to (f). A statement giving the required information is laid on the Table of the House. [See Appendix VIII, Annexure No. 25.]

EXPORT OF SPECIAL BREED OF INDIAN CATTLE

- *61. Shri K. SURYANARAYANA: Will the Minister for Food and Agriculture be pleased to state:
- (a) whether any special breed of Indian cattle has so far been exported to any other country or countries; and
 - (b) if so.
 - ty the name of the breed of the exported cattle;
 - (ii) the agency through which they were exported;
 - (III) the number of cattle exported;
 and
 - (iv) the amount paid for them in India and realised from importing countries?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMAD KIDWAI): (a) Yes.

(b) A statement giving the number and breeds of cattle authorised for export during the years 1951-52 to 1953-54, the various export agencies and the number actually exported is laid on the Table of the House. [See Appendix VIII, Annexure No. 26.] Full details of the amount paid to the sellers in India by the exporters are not available. The valuation shown in the Customs returns has, however, been given in the statement.

REQUIREMENT OF WAGONS

- 21. SHRI M. VALIULLA: Will the Minister for RAILWAYS be pleased to state:
- (a) the total annual requirement of railway wagons in the country; and
- (b) what arrangements have been made to meet this annual demand?

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) The total annual requirements vary with the traffic offering and it is not possible to indicate an exact figure.

(b) Capacity and orders have been planned for the supply of 12,000 wagons annually from Indian manufacturers and it is expected that this quantity will cover the bulk of the recurring requirements. Emergent requirements and special types of wagons wanted in small numbers can be procured from abroad.

COMMITTEES APPOINTED BY THE INDIAN AIRLINES CORPORATION

- 22. SHRI M. VALIULLA: Will the Minister for Communications be pleased to state:
- (a) the names of the members of each of the three committees which were appointed by the Indian Airlines Corporation to make recommendations regarding the integration of various airlines;